## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

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APPLICATION NO.: \_

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

## **25.07.2007**

## CP 22/2006 (OA No.551/2001)

Mr. P.N. Jatti, Counsel for applicant. Mr. Neeraj Batra, Counsel for respondents.

Heard the learned counsel for the parties.

Learned counsel for the respondents submits that the order of this Tribunal dated 06.06.2001 passed in OA No. 551/2001 has been complied with. Learned counsel for the applicant does not objects to the same.

Accordingly the CP is dismissed. Notices issued to the respondents are hereby dropped.

mul (J.P. SHUKLA) MEMBER (A)

(KULDIP SINGH) VICE CHAIRMAN

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